

C.E.F. has offered to supply 117 million Chloroquin tablets for children patients of malaria in the country. Of these 32.6 million tablets have been received so far.

(c) No. The U.N.I.C.E.F. gift will supplement the procurement of anti-malaria tablets being made by the Government of India under the National Malaria Eradication Programme.

Fresh Gold Deposits near Kolar Gold Fields

1683. SHRI P. GANGADEB: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether fresh gold deposits have been found near Kolar Gold Fields;

(b) whether these deposits would mean a fresh lease of life for Kolar Gold Fields; and

(c) whether the new gold deposits were discovered the extensive survey conducted for three years by the Geological Survey of India?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): (a) to (c). Surveys conducted by Geological Survey of India in collaboration with BGML during the last three years have revealed gold mineralisation in Motagert's vertical shaft area of west part of Mysore mine in Kolar Gold Field; extension areas of East Batrayaswamy and Manigatta in Karnataka and in Mallappakonda and Bisanattam towards the sothern extension of K.G.F. in Andhra Pradesh. The question of additional lease of life to Kolar Gold Field can only be determined after the completion of the programme of exploration in depth.

Rising Calcutta Port Traffic

1684. SHRI RAJDEO SINGH: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the total sea-borne traffic through the Calcutta Port rose

to 76,99,000 tonnes in 1975-76 against 75,36,000 tonnes in previous years whereas the inland vessel wharves traffic during the year came down to 3,27,000 tonnes against 3,38,000 tonnes in previous years;

(b) whether this increase can be attributed to the handling of Cargo to a higher degree of discipline or to close vigil by the task force or something else like flushing of Bhagirathi by water from Farakka Barrage; and

(c) the precise cause thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H. M. TRIVEDI): (a) Yes.

(b) and (c) Although, consequent on the proclamation of emergency, productivity has improved at the port the increase in tonnage was mainly due to POL traffic due to increased requirement of crude oil by Haldia Refinery.

कृत्रिम गर्भाधान

1685. श्री लालजी भाई: क्या स्वास्थ्य और परिवार नियोजन मंत्री यह बताने की क्षमता करेंगे कि पिछले तीन वर्षों में भारत में कितनी-कितनी राज्यों में कृत्रिम गर्भाधान महिलाओं ने कृत्रिम गर्भाधान कराया है ?

स्वास्थ्य और परिवार नियोजन मंत्रालय में उपमंत्री (श्री ए० के० एम० इसहाक): यह सूचना तत्काल उपलब्ध नहीं है। देश के जिन अस्पतालों में इन सेवाओं की व्यवस्था है, उनसे यह सूचना प्राप्त होते ही समाप्त पर रख दी जायेगी।

Indo-Bangladesh Relations

1686. SHRI INDRAJIT GUPTA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether India's relations with Bangladesh have improved during the last three months; and

(b) the outstanding issues between the two countries which have been mutually settled so far?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) India has taken various initiatives to improve relations with Bangladesh but, unfortunately, the response has not been satisfactory.

(b) Among the major outstanding issue, settled by agreement between India and Bangladesh is the one concerning the demarcation of the land boundary, signed by the Prime Ministers of the two countries on 16th May 1974.

Surplus Labour at Calcutta Port

1687. **SHRI INDRAJIT GUPTA:** Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the Calcutta Dock Labour Board has taken steps to bring down surplus labour at Calcutta port;

(b) if so, the outlines thereof; and

(c) Government's reaction thereon?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H. M. TRIVEDI):

(a) and (b). With a view to making Calcutta Port operationally efficient and economically viable, the Calcutta Dock Labour Board, which is a tripartite body, resolved unanimously at a meeting held on 29-7-1976 that it had become absolutely necessary to reorganize the work-force of the Board in accordance with the present trends of traffic to be handled. The Chairman of the Board was authorised to make an assessment to determine the number of registered workers required in each category and take action to retire the surplus after paying them suitable compensation.

(c) Government is awaiting a concrete proposal following this meeting.

Decline in Birth Rate to Planned Level

1688. **SHRI M. KATHAMUTHU:** Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether the birth rate is expected to decline to the planned level by the end of the Sixth Plan; and

(b) if so, the facts thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A.K.M. ISHAQUE) (a) Yes.

(b) During the year 1975-76, the birth-rate is estimated to have come down to about 35 per thousand population from 41 in 1961. It is expected that with the realisation of the targets fixed for the remaining period of the Fifth-Plan, the birth-rate will decline to 30.7 by the end of fifth plan. The programme envisages a further reduction in birth-rate to the level of 25 per 1000 population by the end of sixth plan.

Realisation of Loans from Shipping Companies

1689. **SHRI M. KATHAMUTHU:**
SHRI K. M. MADHUKAR:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the loans to the tune of Rupees twenty lakhs are yet to be realised from five leading shipping companies;

(b) if so, the facts thereof;

(c) whether Government have taken any measures to realise this amount, and

(d) if so, the results thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H. M. TRIVEDI):

(a) Loans given by the shipping Development Fund Committee to shipping companies are repayable by the latter